

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 269**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

INVOLVEMENT OF JUVENILE IN CRIMES

269. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of sexual and other offences by juveniles reported and the action taken against them during each of the last three years and the current year, State/Union Territory-wise including Jharkhand; and

(b) the remedial measures taken by the Government to control the crimes by juveniles in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The State/UT-wise (including Jharkhand) and crime-head-wise data for 2014-2015 is at Annexure.

(b): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible to control the crime.

The Government of India has enacted the Juvenile Justice (Care and Protection of Children) Act, 2015, (JJ Act) from 15th January, 2016 repealing the Juvenile Justice (Care and Protection of Children) Act, 2000. The primary responsibility of effective functioning of the Child Care Institutions (CCIs) for children in conflict with law vests with the concerned State Governments/UT

Administrations. The State Government/UT Administrations are requested from time to time to identify and register all Child Care institutions (CCIs) under relevant provisions of JJ Act in order to ensure the standards of care in these institutions. The Ministry of Women & Child Development is implementing a Centrally Sponsored Scheme namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to the State Government/UT Administrations for setting up and maintenance of various types of Homes including Homes for children in conflict with law, either by themselves or through voluntary organisations.

State/UT –wise cases registered against juveniles and juveniles apprehended under various cognizable crimes under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2014-2015

SL	State/UT	IPC				SLL				Total Cognizable Crime (IPC+SLL)			
		2014		2015		2014		2015		2014		2015	
		Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended
1	Andhra Pradesh	871	1002	1002	1350	12	16	13	21	883	1018	1015	1371
2	Arunachal Pradesh	77	120	62	145	4	6	4	11	81	126	66	156
3	Assam	466	531	580	685	21	22	44	49	487	553	624	734
4	Bihar	4044	5800	1562	1573	327	604	96	101	4371	6404	1658	1674
5	Chhattisgarh	1611	1916	1788	2111	188	199	126	179	1799	2115	1914	2290
6	Goa	63	110	27	34	1	3	1	1	64	113	28	35
7	Gujarat	1595	1840	1356	1733	2785	2807	221	224	4380	4647	1577	1957
8	Haryana	994	1123	1012	1238	47	58	86	95	1041	1181	1098	1333
9	Himachal Pradesh	262	328	186	228	10	14	9	13	272	342	195	241
10	Jammu & Kashmir	100	137	176	244	2	2	5	5	102	139	181	249
11	Jharkhand	145	164	112	112	5	9	12	12	150	173	124	124
12	Karnataka	376	607	398	636	36	33	48	56	412	640	446	692
13	Kerala	1069	1432	1177	1570	134	143	221	223	1203	1575	1398	1793
14	Madhya Pradesh	6346	7607	6320	7586	166	195	263	284	6512	7802	6583	7870
15	Maharashtra	5175	6947	5482	7123	232	281	211	247	5407	7228	5693	7370
16	Manipur	20	32	13	21	3	4	4	4	23	36	17	25
17	Meghalaya	120	161	96	125	5	8	15	16	125	169	111	141
18	Mizoram	44	52	34	44	0	0	7	7	44	52	41	51
19	Nagaland	9	9	14	30	1	1	3	3	10	10	17	33
20	Odisha	813	1040	910	1069	25	37	24	26	838	1077	934	1095
21	Punjab	253	332	102	138	24	26	9	10	277	358	111	148
22	Rajasthan	2174	2871	2126	2734	135	170	77	85	2309	3041	2203	2819
23	Sikkim	19	22	36	36	0	0	5	5	19	22	41	41
24	Tamil Nadu	945	1185	1483	2029	604	707	331	392	1549	1892	1814	2421
25	Telangana	912	1039	1226	1412	19	21	26	36	931	1060	1252	1448
26	Tripura	64	78	37	43	0	0	0	0	64	78	37	43
27	Uttar Pradesh	1254	1456	958	1068	143	143	48	52	1397	1599	1006	1120
28	Uttarakhand	122	173	125	159	3	7	2	2	125	180	127	161
29	West Bengal	1483	1714	473	539	83	123	89	112	1566	1837	562	651
	TOTAL STATE(S)	31426	39828	28873	35815	5015	5639	2000	2271	36441	45467	30873	38086
30	A & N Islands	13	18	13	16	1	1	0	0	14	19	13	16
31	Chandigarh	116	165	100	147	0	0	0	0	116	165	100	147
32	D&N Haveli	6	6	15	18	0	0	2	2	6	6	17	20
33	Daman & Diu	2	3	3	3	0	0	0	0	2	3	3	3
34	Delhi UT	1946	2523	2332	3003	23	24	34	36	1969	2547	2366	3039
35	Lakshadweep	1	1	0	0	0	0	0	0	1	1	0	0
36	Puducherry	16	22	60	72	0	0	1	2	16	22	61	74
	TOTAL UT(S)	2100	2738	2523	3259	24	25	37	40	2124	2763	2560	3299
	TOTAL (ALL INDIA)	33526	42566	31396	39074	5039	5664	2037	2311	38565	48230	33433	41385

Crime-head-wise cases registered against juveniles and juveniles apprehended under various cognizable crimes under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2014-2015

SL	Crime Head	2014		2015	
		Cases Registered	Juveniles Apprehended	Cases Registered	Juveniles Apprehended
1	Murder	841	1163	853	1092
2	Attempt to Commit Murder	728	1029	980	1360
3	Culpable Homicide not Amounting to Murder	52	67	36	41
4	Attempt to Commit Culpable Homicide	60	78	60	89
5	Rape	1989	2144	1688	1841
6	Attempt to Commit Rape	93	97	77	78
7	Kidnapping & Abduction	1455	1932	1630	1508
8	Dacoity	182	279	193	301
9	Making Preparation and Assembly for Committing Dacoity	83	126	47	60
10	Robbery	1024	1401	1358	1838
11	Criminal Trespass/Burglary	2546	3802	2605	3632
12	Theft	6717	8863	6046	7936
13	Unlawful Assembly	92	138	118	200
14	Riots	1092	2074	1017	1716
15	Criminal Breach of Trust	47	68	26	35
16	Cheating	349	754	90	109
17	Forgery	16	21	10	12
18	Counterfeiting	27	36	12	12
19	Arson	64	74	52	67
20	Grievous Hurt	1568	1972	1027	1269
21	Dowry Deaths	42	47	237	126
22	Assault on Women with Intent to Outrage her Modesty	1591	1772	1439	1598
23	Insult to the Modesty of Women	113	144	111	136
24	Cruelty by Husband or his Relatives	209	221	97	113
25	Importation of Girls from Foreign Country	0	0	0	0
26	Causing Death by Negligence	591	565	329	336
27	Offences Against State	0	0	0	0
28	Offences Promoting Enmity Between Different Groups	1	1	5	13
29	Extortion	55	115	77	101
30	Disclosure of Identity of Victims	0	0	0	0
31	Causing Injuries under Rash Driving	1472	1488	1538	1605
32	Human Trafficking (Section 370 & 370A IPC)	7	10	1	3
33	Unnatural Offences	133	177	154	207
34	Other IPC Crimes	10287	11908	9483	11640
A	Total Cognizable IPC Crimes	33526	42566	31396	39074
1	Arms Act, 1959	160	177	187	197
2	Narcotic Drugs & Psychotropic Substances Act, 1985	137	147	123	151
3	Gambling Act, 1867	432	494	218	262
4	Excise Act, 1944	325	406	152	163
5	Prohibition Act	2079	2088	130	131
6	Explosives and Explosive Substances Act	8	48	15	21
7	Immoral Traffic (Prevention) Act, 1956	17	20	8	9
8	Indian Railways Act, 1989	2	6	3	5
9	Registration of Foreigners Act, 1939	2	2	0	0
10	Passport Act, 1967	3	5	2	7
11	Essential Commodities Act, 1955	67	127	5	6
12	Dowry Prohibition Act, 1961	16	17	5	5
13	Copyright Act, 1957	7	7	14	15
14	Protection of Children from Sexual Offences Act, 2012	0	0	460	494
15	SC/ST (Prevention of Atrocities) Act, 1989)	48	91	33	41
16	Forest Act, 1927	4	4	1	1
17	Prohibition of Child Marriage Act, 2006	7	7	3	1
18	Information Technology Act, 2000	20	30	17	23
19	Electricity Act, 2003	36	46	18	20
20	Wildlife Protection Act, 1972	2	2	4	4
21	Environmental (Protection) Act, 1986	3	5	0	0
22	Air (Prevention & Control of Pollution) Act, 1981	2	2	0	0
23	Unlawful Activities (Prevention) Act, 1967	2	4	5	5
24	Prevention of Damage to Public Property Act, 1984	13	18	21	39
25	Prevention of Insults to National Honour Act, 1971	0	0	0	0
26	Foreigners Act, 1946	20	36	14	29
27	Representation of People Act, 1951	1	1	0	0
28	Juvenile Justice (Care and Protection of Children) Act, 2000	491	521	107	128
29	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994	0	0	0	0
30	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981	1	1	0	0
31	Other SLL Crimes	1134	1352	492	554
B	Total Cognizable SLL Crimes	5039	5664	2037	2311
	Total Cognizable Crimes (IPC + SLL) (A + B)	38565	48230	33433	41385

Source : Crime in India
